

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
Appeal No. 16/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

Department of Income Tax

...Appellant

Versus

Registrar of Companies (Rishabhdev Township and Developers Pvt. Ltd.)

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vartika Mehra, Adv.
For the Respondent : Pooja Singh, JTA

ORDER

Heard Ms. Vartika Mehra, Adv. appearing on behalf of Mr. Sandeep Pathak, Adv. for the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. Ms. Vartika Mehra, Adv. has requested to issue fresh notice to R-2, 3 & 4. **Issue fresh notice to R-2, 3 & 4.** Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter on 06.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 09, 2024

M.S.